

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5196
ANSWERED ON:14.08.2014
HIGHWAY PATROLLING
Sanghamita Dr.(Smt.) Mantaz

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details with regard to policy and the plan of the Government to improve highway patrolling for the safety of traffic;
- (b) the measures taken/being taken for controlling of over speeding vehicles on highways particularly in accident prone areas;
- (c) whether the Government proposes to have a separate lane in the proposed 6 and 8 lanes highways particularly for trucks and heavy containers for the smooth flow of traffic; and
- (d) if so, the details thereof along with action taken thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHANPAL GURJAR)

- (a) The issue of security of passengers travelling on highways in a state subject and is primarily the responsibility of local police. The Ministry is undertaking study to use modern technologies in an effective manner for monitoring any untoward activities at toll plazas on highways.
- (b) The Government is taking remedial measures i.e. short and long term measures. Short term measures include installation of rumble strips, reflective stickers at junctions, fixing signboard/cautionary board, providing signage, etc. The long terms measures include construction of vehicular under-pass, construction of by-pass, construction of flyover, etc.
- (c)&(d) There is a provision for service lane in the highways and a separate lane for heavy vehicles. The highways have an inbuilt safe road design for the protection of passengers.